

**BEFORE THE NATIONAL GREEN TRIBUNAL****PRINCIPAL BENCH, NEW DELHI****Original Application No. 1342/2024**

Satyapal Singh

Applicant

Versus

The Block Development Officer (Rural Development), Pilana, Baghat

Respondents

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**THROUGH**

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**REPLY ON BEHALF OF THE RESPONDENT 3, GROUND WATER  
DEPARTMENT OF STATE OF U.P.****MOST RESPECTFULLY SHOWETH:**

1. That the Hon'ble N.G.T., Principal Bench, New Delhi vide its order dated 05.12.2024 in Original Application No. 1342/2024 in the matter of Satyapal Singh versus The Block Development Officer (Rural Development), Pilana, Baghpat

*In view of the averments made in the application, we implead (1) State of Uttar Pradesh through the Additional Chief Secretary, Environment Department, Government of Uttar Pradesh, Bapu Bhawan, Sachivalaya, Lucknow- 226001, (2) District Magistrate, Baghpat, (3) U.P.*

*Ground Water Authority through Member Secretary, Village Hariharpur, near Delhi Public School Saheed Path, Lucknow-226002 and (4) Uttar Pradesh Pollution Control Board through Member Secretary, Building No.*

*TC-12V, Vibhuti Khand, Gomti Nagar, Lucknow-226010.  
Memo of Parties be prepared accordingly.*

*6. Ms. Priyanka Swami, Advocate has appeared and accepted notice on behalf of Respondents No. 1 to 3.*

2. It is humbly submitted that the Uttar Pradesh Ground Water Department is not designated as the implementing agency at the government level for activities such as pond restoration and regeneration.
3. Further, it is stated that such renovation activities are undertaken by the respective Gram Panchayat, Panchayati Raj Department, Minor Irrigation Department, Irrigation Department, Rural Development Department, among other concerned authorities.
4. It is humbly submitted that the mandate of the Uttar Pradesh Ground Water Department specifically encompasses the measurement and monitoring of groundwater levels, in their respective district, as per the Ground Water Act, 2019
5. Further, it is stated that in adherence to this mandate, a piezometer was installed by the Department in village Dhikoli, within the Pilana Development Block, during the financial year 2019-20 to facilitate groundwater level monitoring.
6. It is humbly submitted that Gram Panchayat Dhikauli has been selected under the Atal Bhujal Yojana, a scheme funded by the Government of India in collaboration with the World Bank, presently operational within the district. Under this scheme, groundwater quality assessments are carried out at five designated locations within the Gram Panchayat before the onset of the pre-monsoon season.

7. Further, it is stated that pertinent groundwater quality information is prominently displayed at the Gram Panchayat premises, and the groundwater quality reports for the years 2023 and 2024 have been duly annexed herewith as **Annexure 1**.

**THROUGH**

A handwritten signature in blue ink that reads "Priyanka" with a horizontal line underneath it.

**PRIYANKA SWAMI**  
ADVOCATE  
COUNSEL FOR SEIAA, UTTAR PRADESH  
F-13, JANGPURA, NEW DELHI 110014  
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**AFFIDAVIT**

Affidavit of Sarvesh Kumar, aged about 30 S/o Sh. Ram Shwaroop, presently posted as Assistant Engineer, UP, having an office at Uttar Pradesh Ground Water Department GeoPhysical Survey division Meerut, Uttar Pradesh. Presently at New Delhi

1. That I am posted as stated above and well conversant with the facts of the present case and as such competent to swear this affidavit on behalf of Respondent 3, Uttar Pradesh Groundwater Department, before this Tribunal.
2. That the accompanying reply has been drafted by our counsel upon my instructions.
3. That the contents of the accompanying reply are true and correct and the knowledge has been derived from official records and nothing material has been concealed therefrom.





*[Handwritten signature]*

**DEPONENT**

**VERIFICATION**

**27 MAR 2025**

Verified on solemn affirmation at New Delhi on this 27 day of March, 2025, that the contents of the foregoing affidavit are true and correct to the best of my knowledge and no part of it is false and nothing material has been concealed therefrom.

*Priyanka*  
*D/4476/10.*  
 I identified the deponent who has signed in my presence

*[Handwritten signature]*

**DEPONENT**

**ATTESTED**  
*[Handwritten signature]*  
**NOTARY PUBLIC**  
**(INDIA)**

**27 MAR 2025**

**(ANNEXURE- 01)**

मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली मे योजित ओ0ए0 संख्या- 1342/2024 Satyapal Singh Vs The Block Development Officer (Rural Development), Pilana, Baghpat में पारित आदेश दिनांक 05.12.2024 के अनुपालन में विपक्षी पार्टी संख्या- 03 की ओर से अनुपालन आख्या।

महोदय,

उपरोक्त विषयक कार्यालय निदेशक भूगर्भ जल विभाग, उत्तर प्रदेश भूजल भवन (रा0भू0सू0प्र0के0), हरिहरपुर, शहीद पथ, लखनऊ के पत्र संख्या- 1861/भू0ज0वि0/एस-26(एन0जी0टी0) दिनांक/लखनऊ/19.03.2025 का अवलोकन करने का कष्ट करें।

उक्त के संबंध में अवगत कराना है कि -

1. उत्तर प्रदेश भूगर्भ जल विभाग तालाब जीर्णोद्धार जैसे कार्यों के लिए शासन स्तर से कार्यदायी विभाग नामित नहीं है। उक्त कार्य संबंधित ग्राम पंचायत, पंचायती राज विभाग, लघु सिंचाई विभाग, सिंचाई विभाग व ग्राम्य विकास विभाग आदि के द्वारा कराए जाते हैं।
2. उत्तर प्रदेश भूगर्भ जल विभाग के द्वारा भूजल स्तर का मापन एवं अनुश्रवण का कार्य किया जाता है। ग्राम-ढिकौली, विकास खण्ड- पिलाना में भूजल स्तर के मापन हेतु उत्तर प्रदेश भूगर्भ जल विभाग द्वारा वित्तीय वर्ष 2019-20 में एक पीजोमीटर स्थापित किया गया है। विगत वर्षों में ग्राम ढिकौली में रिकॉर्ड किया गया भूजल स्तर निम्न प्रकार है -

ग्राम	विकास खण्ड	वर्ष 2021 (भूजल स्तर मी0 में)		वर्ष 2022 (भूजल स्तर मी0 में)		वर्ष 2023 (भूजल स्तर मी0 में)		वर्ष 2024 (भूजल स्तर मी0 में)	
		Pre Monsoon	Post Monsoon	Pre Monsoon	Post Monsoon	Pre Monsoon	Post Monsoon	Pre Monsoon	Post Monsoon
		ढिकौली	पिलाना	25.26	24.87	24.31	24.85	23.93	24.77

3. जनपद में संचालित भारत सरकार व विश्व बैंक पोषित अटल भूजल योजना के अंतर्गत ग्राम पंचायत-ढिकौली चयनित है। योजनान्तर्गत भूजल गुणवत्ता के मापन का कार्य प्री-मॉनसून से पूर्व किया जाता है। योजनान्तर्गत ग्राम पंचायत में 05 स्थलों का भूजल गुणवत्ता मापन का कार्य किया जाता है। भूजल गुणवत्ता से संबंधित सूचना ग्राम पंचायत में भी प्रदर्शित की जाती है। वर्ष 2023 व 2024 की भूजल गुणवत्ता रिपोर्ट संलग्न है।

**संलग्नक: उपरोक्तानुसार।**


भवदीय,

  
(सर्वेश कुमार)

नोडल अधिकारी,  
जिला भूगर्भ जल प्रबन्धन परिषद,  
बागपत।

Water Quality Report- 2023																								
SR	State	District	Block	Gram Panchayat	Village	Source	Latitude	Longitude	Years	pH	EC (µS/cm)	TDS (mg/l)	TH (mg/l)	Calcium (mg/l)	Magnesium (mg/l)	Sodium (mg/l)	Potassium (mg/l)	Carbonate (mg/l)	Bicarbonate (mg/l)	Sulphate (mg/l)	Chloride (mg/l)	Fluoride (mg/l)	Nitrate (mg/l)	Potable/ Non-Potable
Sample No-01	Uttar Pradesh	Baghpat	Pilana	Dhikoli	Dhikoli	SGWB	28.914	77.3506	2023	7.3	915	675	219	14	8	129	12.30	2.40	218	57.00	63.50	0.48	28.50	Potable
Sample No-02	Uttar Pradesh	Baghpat	Pilana	Dhikoli	Dhikoli	SGWB	28.911	77.3608	2023	7.6	927	700	246	19	11	120	13.10	2.30	213	65.00	50.50	0.41	23.50	Potable
Sample No-03	Uttar Pradesh	Baghpat	Pilana	Dhikoli	Dhikoli	SGWB	28.901	77.3575	2023	7.3	869	646	215	19	11	95	10.80	2.10	187	54.10	59.70	0.31	17.50	Potable
Sample No-04	Uttar Pradesh	Baghpat	Pilana	Dhikoli	Dhikoli	SGWB	28.905	77.3701	2023	7.5	961	709	274	26	14	94	14.30	2.20	218	75.00	73.50	0.53	33.50	Potable
Sample No-05	Uttar Pradesh	Baghpat	Pilana	Dhikoli	Dhikoli	SGWB	28.895	77.3713	2023	7.6	950	703	246	20	18	114	17.30	1.60	231	68.70	70.40	0.58	36.50	Potable

Water Quality Report- 2024																								
SR	State	District	Block	Gram Panchayat	Village	Source	Latitude	Longitude	Years	pH	EC (µS/cm)	TDS (mg/l)	TH (mg/l)	Calcium (mg/l)	Magnesium (mg/l)	Sodium (mg/l)	Potassium (mg/l)	Carbonate (mg/l)	Bicarbonate (mg/l)	Sulphate (mg/l)	Chloride (mg/l)	Fluoride (mg/l)	Nitrate (mg/l)	Potable/ Non-Potable
Sample No-1	Uttar Pradesh	Baghpat	Pilana	Dhikoli	Dhikoli	SGWB	28.913839	77.350636	2024	7.4	871	628	175	34	22	102	12.20	BDL	244	60.0	65	0.45	30.3	Potable
Sample No-2	Uttar Pradesh	Baghpat	Pilana	Dhikoli	Dhikoli	SGWB	28.911266	77.360844	2024	7.8	856	636	195	36	26	82	13.00	BDL	256	62.0	50	0.40	25.0	Potable
Sample No-3	Uttar Pradesh	Baghpat	Pilana	Dhikoli	Dhikoli	SGWB	28.901291	77.357473	2024	7.6	770	580	170	28	25	78	9.50	BDL	203	55.6	59	0.30	20.6	Potable
Sample No-4	Uttar Pradesh	Baghpat	Pilana	Dhikoli	Dhikoli	SGWB	28.904603	77.370124	2024	7.6	918	660	220	40	30	90	13.50	BDL	222	80.2	71	0.48	30.5	Potable
Sample No-5	Uttar Pradesh	Baghpat	Pilana	Dhikoli	Dhikoli	SGWB	28.895279	77.371338	2024	7.5	902	652	195	36	26	94	19.20	BDL	230	68.4	71	0.50	30.0	Potable

  
 नाइल अशिकारी,  
 जिला मगर्म जल प्रबन्धन परिसर,  
 बागपत ।